

File No. RCD-05007/2/2021-Regulatory-FSSAI
Food Safety & Standard Authority of India
(A Statutory body under Ministry of Health & Family Welfare)
(Regulatory Compliance Division)

FDA Bhawan, New Delhi
Dated: 17th June, 2025

Office Order

Subject: Appointment of FSSAI's Designated Officer for Central Licensing of Northern Region under Section 36 of FSS Act, 2006 -regd.

In pursuance of Section 36 of the Food Safety and Standards Act, 2006, read with Section 1.2.1 (1) of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations 2011, the under-mentioned officers are hereby appointed as Designated Officers under Central Licensing of Northern Region for the area of Jurisdictions mentioned against their names, until further orders:

S. No.	Name & designation of officers	Area of Jurisdiction (States/UTs)
1.	Shri. Pawan Kumar Singh, Deputy Director	Haryana, Delhi 1 and Delhi 2
2.	Shri. Suresh Upparapalli Deputy Director	Chandigarh, Punjab and Himachal Pradesh
3.	Ms. Preeti, Assistant Director (Tech)	Rajasthan

2. The Designated Officers, so appointed shall perform the functions of the Central Licensing Authority in accordance with the provisions of the Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011. This supersedes all earlier orders in this regard to the above jurisdiction.

Digitally signed by
G KAMAL V RAO
Date: 17-06-2025
18:13:26
(G. Kamala Varadana Rao)
Chief Executive Officer

Copy to:

1. Commissioners of Food Safety of all States / UTs and Regional Directors of all Regional Offices, FSSAI
2. All Designated Officers / Central Licensing Authority / Officers concerned
3. CITO –with a request to upload the order on FSSAI Website.
4. HR Division/ Training Division, FSSAI HQ
5. Guard File of Regulatory Compliance Division.